

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
ART CULTURE & LANGUAGES DEPARTMENT  
7th LEVEL, B- WING, DELHI SECRETARIAT, I.P ESTATE, NEW DELHI-110002

F.No.13(180)/2025/ACL/PF-1-1719

Dated : 07/08/25

To,  
All Head of Departments,  
Govt. of NCT of Delhi

Subject: Arrangements for "Har Ghar Tiranga Campaign – 2025.

Sir/Madam,

Please refer to the Senior Officer's meeting convened under the Chairmanship of the Chief Secretary, Government of NCT of Delhi, on 4th August 2025 at Delhi Secretariat to review and finalize the action plan for the *Har Ghar Tiranga Campaign 2025*.

As you are aware, the campaign aims to evoke feelings of patriotism and collective pride by encouraging citizens to participate in flag hoisting, cultural events, and digital engagements. As part of the Har Ghar Tiranga 2025 preparations, all Departments under the Government of NCT of Delhi are requested to observe the following actions to enhance participation in the *Har Ghar Tiranga 2025* campaign:

1. Update department websites and social media handles with campaign banners and themes.
2. Update the social media platforms of department like Facebook, Twitter, Instagram, etc. with Tiranga banners.
3. Organize and participate in Tiranga Bike and Cycle Rallies, Tiranga Yatras, and Tiranga-themed public activities.
4. Decorate department offices using HGT themes and visuals.
5. Encourage all employees to upload "Selfie with Tiranga with #Har Ghar Tiranga" on [www.harghartiranga.com](http://www.harghartiranga.com).
6. Promote citizen engagement using outreach platforms and encourage families and communities to join the campaign.
7. Appoint a Nodal officer from your Department to provide the ATR/ progress report on campaign on day today basis.

Your prompt attention to these arrangements will greatly contribute to the success of the event.

Yours sincerely,



(Rashmi Singh)

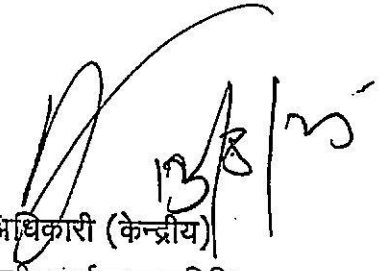
(Secretary, Art, Culture & Languages)

संख्या.....56352...../हिन्दी/केन्द्रीय/238/2025

दिल्ली, दिनांक.....13 AUG 2025.....

माननीय प्रधान जिला एवं सत्र न्यायाधीश (कार्यवाहक) (मुख्यालय) दिल्ली के निर्देशानुसार दिल्ली सरकार से प्राप्त पत्र की प्रति सूचना एवं आवश्यक कार्यवाही हेतु निम्नलिखित को प्रेषित की जाती है:-

1. वि. प्रशासनिक दीवानी न्यायाधीश (केन्द्रीय), तीस हजारी न्यायालय, दिल्ली (मूल प्रति)।
2. देखरेख अधिकारी, देखरेख अनुभाग, (केन्द्रीय), तीस हजारी न्यायालय, दिल्ली।
3. अनुभाग प्रभारी, कंप्यूटर अनुभाग, (केन्द्रीय), तीस हजारी न्यायालय, दिल्ली।
4. अनुभाग प्रभारी, वेबसाइट प्रकोष्ठ, (केन्द्रीय), तीस हजारी न्यायालय, दिल्ली।
5. निजी सचिव, कार्यालय प्रधान जिला एवं सत्र न्यायाधीश (मुख्यालय) (कार्यवाहक), दिल्ली।

  
नोडल अधिकारी (केन्द्रीय)  
केन्द्रीय हिन्दी कार्यन्वयन समिति,  
जिला न्यायालय, दिल्ली।